

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-744/ND/2018**

**In the matter of:**

Mr. Kamaljeet Bhatti Proprietor-Planet Mobi. ....**Applicant**  
Vs.  
Realdream Digital Pvt. Ltd. ....**Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 26.07.2018**

**CORAM**

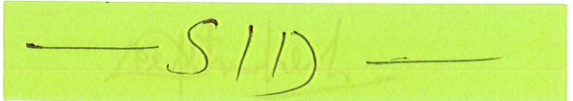
**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Vaibhav Mishra, Adv.  
For the Respondent :

**ORDER**

Learned counsel for the applicant seeks time for filing the service affidavit and also appropriate record with regard to the service of the notice Under Section 8 of Insolvency & Bankruptcy Code. For further consideration on 20.08.2018.

Mukesh



**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**